

**No. HCRB 17/2022
(GROUP - D - KKR)**

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 20th JUNE, 2024.**

I N T I M A T I O N

Sub: Instructions for submission of original documents / testimonials to the candidates mentioned herein, who are selected to the post of Group-D under Kalyana Karnataka Region by providing one more opportunity - reg.

Ref: 1. Notification No. HCRB 17/2022 (GROUP-D-KKR) dated 12.03.2024 selecting candidates to the post of Group – D under Kalyana Karnataka Region.

2. Intimation No. HCRB 17/2022 (GROUP-D – KKR) dated 19.03.2024.

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As per this office Selection Notification No. HCRB 17/2022 (Group-D – KKR) dated 12.03.2024, 21 candidates are selected to the post of Group-D (Peons, Watchmen, Sweepers and Peons [House Keeping]) under Kalyana Karnataka Region. In pursuance, Intimation at reference cited at Sl. No. 2 was notified and the selected candidates were directed to submit their original documents/testimonials for the purpose of verification of genuineness, to this office on the dates specified therein.

In this regard, the following candidates have not submitted the original documents/testimonials and have remained absent for submission of documents.

Sl. No.	Application No.	Name of the candidate
1	HCK2263GDL000347	SMT. MAHALAKSHMI
2	HCK2263GDL001480	SRI ARUNKUMAR

In view of the above and as a final opportunity, the above said candidates are instructed to submit the original documents/testimonials, reservation claimed if any, to this office *on or before 09.07.2024 at Recruitment Branch, High Court of Karnataka, Bengaluru – 560001.*

Further, it is made clear that if any of the above said candidates fail to submit the documents/testimonials within the time prescribed, it is informed that their candidature to the post of Group – D will be cancelled from the Final Selection List without further intimation.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-

**(K.S. BHARATH KUMAR)
REGISTRAR GENERAL**